liberation of Bangla Desh; and

(a) whether Government are aware of CIA activities in Madhya Pradesh where officials of the U. S. Consulate General in Bombay are alleged to have incited communal feelings among muslims over the

i"' (o) "" <sup>so</sup>. -Whether Government have received any note on the above mentioned activities from the Government of Madhya Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b) The matter is under correspondence with the State Government. The Government keeps a continuous watch on the activities of foreign Intelligence organisations, including the CIA, however, hon'ble Members will appreciate that no public interest would be served by Government disclosing what it does to counter such activities.

## SENIORITY OF EX-SERVICEMEN ABSORBED IN GOVERNMENT OFFICES NOT PARTIC-IPATING IN C.8.C.S.

614. SHRI SANDA NARAYANAPPA: Will the PRIME MINISTER be pleased to state :

(a) whether the benefits of seniority given to ex servicemen absorbed as Lower Division Clerks under the Central Secretariat Clerical Scheme, are also applicable to the ex-servicemen who were absorbed in the department and offices not included in C. S. C. *S*;

(b) if so, from which date; and

(c) if the answer to part (a) be in the negative the reason therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (c) The extent to which benefit of seniority referred to wa sgiven to ex-servicemen absorbed as L. D. Cs in Departments and offices not included in the Central Secretariat Clerical Service is not readily known. The information is being collected and will be laid on the Table of the House.

## Commemorative stamp in the name or SwamiSahajananda

615. SHRI V. V, SWAM1NATHAN : Will the Minister of COMMUNICATIONS be pleased to state whether Government have received any request from the Tamil Nadu Government to issue commemorative postal stamps in the memory of Nandanar or Swami Sahajananda of Chidambaram in Tamil Nadu during the current calendar year?

THE MINISTER OF COMMUNICA-TIONS (SHRI H. N. BAHUGUNA) : No such request has been received during the current calendar year.

## LICENCES ISSUED FOR INDUSTRIES IN TAMIL NADU

616. SHRI V. V. SWAMINATHAN : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the number of applications received by Government from individuals and companies from January, 1970 to March 31, 1972 for licences to start industries in Tamil Nadu with details of the applicants and the industries they wanted to start; and

(b) how many licences were issued so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (PROF. SIDDHESHWAR PRASAD): (a) 182 applications for the establishment of new undertakings were received since January. 1970 to March 31,